

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1342 of 1996.
(UNLISTED)

Present: Hon'ble Mr.Justice A.K.Chatterjee,Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee,Administrative Member.

GOPENDRA NATH DASPOTEDAR
-VS-
UNION OF INDIA & ORS.

For the petitioner: Mr. B.C.Sinha, counsel.
For the respondents: None.

Date of Hearing: 11.11.96.

Date of Order: 11.11.96.

O R D E R

M.S.Mukherjee,A.M.

This is filed as an unlisted motion-today by Mr.B.C. Sinha,1d.counsel, appearing on behalf of the petitioner. None appears for the respondents.

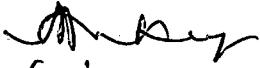
The petitioner is working as Senior Administrative Officer in the office of the Chief Engineer,Eastern Command, Calcutta and by an order dt.3.9.96 (Annexure-A.3 at pg.7) to the petition) the petitioner has been transferred to the office of the Chief Engineer, Central Command in the same post. He has prayed for cancellation of this transfer order on various grounds including that he has less than two years to retire from service on grounds of superannuation and that his wife is also an employee in the same Command and is posted in Calcutta and that if transferred, there would be domestic problems. The petitioner has also sent representations to the respondent no.2 herein on 13th August,1996 and he has sent a number of reminders which have been forwarded by his immediate superior but till now nothing has been heard of the representations.

We have heard the 1d.counsel for the petitioner and we dispose of the petition at this itself with the order that the respondent no.2 herein shall appropriately dispose of the representation made by the petitioner and till the representa-

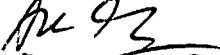
representation

-tion has been disposed of, the order of transfer giving the posting out of Eastern Command, Calcutta, shall remain stayed. ~~Mr. Sinha, 1d. counsel, submits~~ Mr. Sinha, 1d. counsel, submits that the petitioner has not yet been relieved from the present posting at Calcutta.

Plain Copy of the Order be given to the 1d. counsel for the petitioner for immediate and simultaneous communication of all the respondents along with a copy of the petition.


(M.S. Mukherjee)

Member(A)


(A.K. Chatterjee)
Vice-Chairman.